

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-1158/ND/2018
IA/3288/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

Vs

M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC Code 2016

Order delivered on 28.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

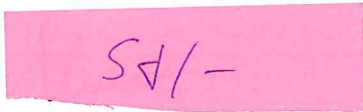
For the Applicant : Mr. Raj Kumar for Liquidator
For the Respondent :

ORDER

IA/3288/2020:-

The present application has been filed on behalf of liquidator for submitting third quarterly progress report from 01.04.2020 to 30.06.2020 in compliance of Regulation 15 of the IBBI (Liquidation Process) Regulations 2016 and order dated 11.12.2019 CP (IB) No. 1158/ND/2018.

The same is taken on record.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)